

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/20895/2024	M/S. CLUB CONCIERGE SERVICES INDIA PVT. LTD. VS	BINI MISHRA VS	// ()
2	D-BLAPL/13910/2024	M/S. PARAMITRA SMARTINFRA SNA PVT. LTD. JOSHIYA MAJHI VS	S.S.RAY (2) VS	// PADMAPUR /27 /2024 ()
3	D-BLAPL/13911/2024	STATE OF ODISHA RAJEEV KUMAR VS	S.S.RAY (2) VS	// / /0 ()
4	D-BLAPL/13914/2024	STATE OF ODISHA BIBHUTI NAYAK VS	SOUBHAGYA KUMAR DASH VS	// DHENKANAL SADAR /330 /2024 ()
5	D-BLAPL/13915/2024	STATE OF ODISHA PRABHAT KUMAR SAMANTASINGHAR VS	ROHIT RANJAN RAY VS	// NANDANKANAN /107 /2024 ()
6	D-BLAPL/13916/2024	STATE OF ODISHA BHUBEN MUNDA VS	S.S.RAY (2) VS	// PADMAPUR /27 /2024 ()
7	D-BLAPL/13917/2024	STATE OF ODISHA VIKASH KUMAR VS	S.S.RAY (2) VS	// / /0 ()
8	D-BLAPL/13919/2024	STATE OF ODISHA SOUMYA RANJAN ROUT VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /738 /2023 ()
9	D-BLAPL/13921/2024	STATE OF ODISHA DHIRENDRA SETHY VS	RAMESH CHANDRA MAHARANA VS	// ALAKUNDA /38 /2024 ()
10	D-BLAPL/13922/2024	STATE OF ODISHA ASHOK KUMAR VS	RAMESH CHANDRA MAHARANA VS	// BHUBANESWAR G.R.P.S. /32 /2024 ()
11	D-BLAPL/13923/2024	STATE OF ODISHA KHAJA @ BADRI @ KANHU MALLICK VS	DALIRANI BEHURAY VS	// SORO /35 /2023 ()
		STATE OF ODISHA		//

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12	D-BLAPL/13924/2024	ARUN KHORA @ KHARA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /17 /2023 () //
13	D-BLAPL/13926/2024	UMESH YADAV VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 () //
14	D-BLAPL/13927/2024	NIRANJAN RAY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //
15	D-BLAPL/13929/2024	KUNU PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MANCHESWAR P.S. /68 /2023 () //
16	D-BLAPL/13930/2024	MADHAB KARKARIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /192 /2022 () //
17	D-BLAPL/13932/2024	MANOJ MOHAPATRA VS STATE OF ODISHA	ASHOK SAHOO VS	BOUDH /157 /2020 () //
18	D-BLAPL/13933/2024	NIRANJAN SAHOO @ BABUNI VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	DHAMNAGAR /45 /2024 () //
19	D-BLAPL/13936/2024	SAMARENDRA BISWAL VS STATE OF ODISHA	UDIT RANJAN JENA VS	LINGARAJ P.S. /327 /2021 () //
20	D-BLAPL/13941/2024	PRADIPTA KUMAR SAHOO @ CHANDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SPECIAL CRIME UNIT /14 /2023 () //
21	D-BLAPL/13942/2024 BLAPL/4553/2024	RAHUL SETHI VS STATE OF ODISHA	SAROJ MOHARANA VS	SPECIAL CRIME UNIT /3 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Kh TR/0000068/2024
22	D-BLAPL/13943/2024	RABINDRA PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 () //
23	D-BLAPL/13944/2024	BABURAM JAMUNDA	BIBEKANANDA MAHAPATRA	KALINGA NAGAR /104 /2023

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		VS	VS	()
24	D-BLAPL/13945/2024	STATE OF ODISHA A @ AUL MALINGA	BIBEKANANDA MAHAPATRA	// GHATAGAON /78 /2024
		VS	VS	()
25	D-BLAPL/13948/2024	STATE OF ODISHA RAKESH KUMAR	MANORANJAN PADHY	// GHANTAPADA /28 /2023
		VS	VS	()
26	D-BLAPL/13949/2024	STATE OF ODISHA SANJAY SAHOO @ SANJU	PRINCEPEE RAY	// NAYAPALLI P.S. /170 /2024
		VS	VS	()
27	D-BLAPL/13953/2024	STATE OF ODISHA LALU KUMAR SAH	SK. ZAFARULLA	// / /0
		VS	VS	()
28	D-BLAPL/13956/2024	STATE OF ODISHA FAGUNA BADARAITA	AMIT BISWAL	// PATTAPUR (DIGAPAHANDI) /121 /2023
		VS	VS	()
29	D-BLAPL/13959/2024	STATE OF ODISHA JAMIR KHAN @ JAMIR	JYOTIRMAYA SAHOO	// JATNI P.S. /157 /2024
		VS	VS	()
30	D-BLAPL/13963/2024	STATE OF ODISHA TUSAR SARKAR	KABIRAJ PRADHAN	// TANGI (KHURDA) /103 /2024
		VS	VS	()
31	D-BLAPL/13964/2024	STATE OF ODISHA BABU @ RANJIT NAYAK	SUSHANTA HARICHANDAN	// KIAKATA /9 /2020
		VS	VS	()
32	D-BLAPL/13965/2024	STATE OF ODISHA MUHAMMED SUHAIL T.N.	S.S.RAY (2)	// MUNIGUDA /30 /2024
		VS	VS	()
33	D-BLAPL/13968/2024	STATE OF ODISHA SATYANARAYAN MISHRA	LAXMI NARAYAN RAYATSINGH	// SALIPUR /13 /2024
		VS	VS	()
34	D-BLAPL/13970/2024	STATE OF ODISHA RANJAN @ RANJIT NAYAK	ASHOK KUMAR SAHOO	// PATKURA /88 /2024
		VS	VS	()

## ORISSA HIGH COURT

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35	D-BLAPL/13983/2024	STATE OF ODISHA BHUBANESWAR HARNA VS	JULU KHANSAMA VS	// / /0 ()
36	D-BLAPL/13987/2024	STATE OF ODISHA MISHRA GOLARY VS	RAJIB LOCHAN PATTANAİK VS	// Judambo /4 /2020 ()
37	D-BLAPL/13989/2024	STATE OF ODISHA PARSURAM GADABA VS	RAJIB LOCHAN PATTANAİK VS	// / /0 ()
38	D-BLAPL/13990/2024	STATE OF ODISHA HEMANTA HERNA VS	BRAJA KISHOR PANDA VS	// SINAPALI /55 /2022 ()
39	D-BLAPL/13993/2024	STATE OF ODISHA SAMIT MAHALING @ MAHALINGA VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /6 /2024 ()
40	D-BLAPL/13994/2024	STATE OF ODISHA TEKRAM SAHU VS	BRAJA KISHOR PANDA VS	// JONK /16 /2024 ()
41	D-BLAPL/13998/2024	STATE OF ODISHA BISHNU DASH VS	RAMDAS ACHARY VS	// BALIANTA P.S. /123 /2024 ()
42	D-BLAPL/14001/2024	STATE OF ODISHA GULAM RABBANI VS	SK. ZAFARULLA VS	// BELPAHAR /22 /2024 ()
43	D-BLAPL/14003/2024	STATE OF ODISHA JITA @ CHITTA RANJAN KUMBHAR VS	SK. ZAFARULLA VS	// PUINTALA /67 /2023 ()
44	D-BLAPL/14005/2024	STATE OF ODISHA MURALI PRADHAN VS	SK. ZAFARULLA VS	// MANAMUNDA /130 /2023 ()
45	D-BLAPL/14008/2024	STATE OF ODISHA SAILA MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	// PADMAPUR /27 /2024 () //

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46	D-BLAPL/14009/2024	CHANDRA JAGARANGA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /41 /2024 () //
47	D-BLAPL/14010/2024	MUKA JAGARANGA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /41 /2024 () //
48	D-BLAPL/14011/2024	UDDHABA KHURA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /41 /2024 () //
49	D-BLAPL/14012/2024	SANTOSH MALIK VS STATE OF ODISHA	PRADIP KUMAR SAHOO VS	/ /0 () //
50	D-BLAPL/14013/2024	JIBARDHAN MUKHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /69 /2023 () //
51	D-BLAPL/14014/2024	DURJYODHAN BHOKTA VS STATE OF ODISHA	LAXMAN PRADHAN VS	HARABHANGA /75 /2023 () //
52	D-BLAPL/14015/2024	NARAYAN PRADHAN VS STATE OF ODISHA	BABITA SAHU VS	KOTIYA /1 /2024 () //
53	D-BLAPL/14018/2024	MANAS MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	KENDRAPARA SADAR /154 /2024 () //
54	D-BLAPL/14025/2024	ASHOK KUMAR MAJHI VS STATE OF ODISHA	ADITI HOTA VS	DHENKANAL SADAR /303 /2024 () //
55	D-BLAPL/14030/2024	PARITOSH BANKA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /201 /2018 () //
56	D-BLAPL/14031/2024	TUKUNA @ AJIT KUMAR SAU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /125 /2024 () //
57	D-BLAPL/14034/2024	SAI SWARUP SAHOO	LAXMIDHAR MAHAPATRA	/ /0

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		VS	VS	()
58	D-BLAPL/14036/2024	STATE OF ODISHA BABITA KANHAR	SURYASNATA MOHAPATRA	// //0
		VS	VS	()
59	D-BLAPL/14037/2024	STATE OF ODISHA BISWANATH KARNA	ANIRUDHA DAS	// TARBHA /159 /2021
		VS	VS	()
60	D-BLAPL/14038/2024	STATE OF ODISHA MANTU @ PRAVAT DAS	DALIRANI BEHURAY	// SORO /35 /2023
		VS	VS	()
61	D-BLAPL/14039/2024	STATE OF ODISHA MANTU @ PRAVAT DAS	DALIRANI BEHURAY	// SORO /444 /2022
		VS	VS	()
62	D-BLAPL/14041/2024	STATE OF ODISHA BASU PATTANAIK @ SWAMI @ CHITTARANJAN PATTANAIK	AMARESH DAS	// NCB BHUBANESWAR /2 /2015
		VS	VS	()
63	D-BLAPL/14042/2024	UNION OF INDIA PADMANAVA @ PADMALAYA MOHANTY @ NANU	RANJAN KUMAR NAYAK	// KHANDAPARA /72 /2024
		VS	VS	()
64	D-BLAPL/14043/2024	STATE OF ODISHA SANJAY JANA	JAYAKRISHNA MOHAPATRA	// BHANJPUR /44 /2024
		VS	VS	()
65	D-BLAPL/14045/2024	STATE OF ODISHA MOHANDAS PANGI	PRATAP KUMAR MOHANTY	// MACHHKUND /21 /2024
		VS	VS	()
66	D-BLAPL/14050/2024	STATE OF ODISHA NIRANJAN MALLICK	SOUMYA SUCHARITA DEO	// BASELI SAHI PS /91 /2024
		VS	VS	()
67	D-BLAPL/14051/2024	STATE OF ODISHA ROHITA KUMAR GAJENDRA	DIPTI RANJAN MOHAPATRA	// GANGAPUR (ASKA) /21 /2019
		VS	VS	()
68	D-BLAPL/14057/2024	STATE OF ODISHA SADHU LENKA	SANJIB KUMAR BHANJADEO	// KHANDAPARA /72 /2024
		VS	VS	()

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69	D-BLAPL/14058/2024	STATE OF ODISHA AKRURA @ AKURA ROHIDAS VS	SUSANTA KUMAR TRIPATHY VS	// BOLANGIR TOWN /198 /2023 ()
70	D-BLAPL/14059/2024	STATE OF ODISHA SRIKANTA PRADHAN VS	SURAJ MOHANTY VS	// //0 ()
71	D-BLAPL/14060/2024	STATE OF ODISHA KARTIK NAIK VS	UDIT RANJAN JENA VS	// DEOGAON /81 /2023 ()
72	D-BLAPL/14063/2024	STATE OF ODISHA SANTOSH KU. GOUDA @ SANTOSH KUMAR GOUDA VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /164 /2022 ()
73	D-BLAPL/14066/2024	STATE OF ODISHA BANDAN GHADAI @ BANDHAN GHADAI VS	JYOTIRMAYA SAHOO VS	// MOHANA /32 /2024 ()
74	D-BLAPL/14069/2024	STATE OF ODISHA NITIS @ NITISH KUMAR VS	SANJIT MISHRA VS	// PURI GRPS /4 /2024 ()
75	D-BLAPL/14072/2024	STATE OF ODISHA MEGHANADA SAHU VS	SANJIT MISHRA VS	// GOCHHAPADA /17 /2020 ()
76	D-BLAPL/14074/2024	STATE OF ODISHA ANJAN KUMAR SINGH VS	DALIRANI BEHURAY VS	// //0 ()
77	D-BLAPL/14082/2024	STATE OF ODISHA NAIPAL SINGH VS	DEBASHIS ROUSTRAY VS	// //0 ()
78	D-BLAPL/14084/2024	STATE OF ODISHA TUNA KADRAKA VS	PANCHANAN PANIGRAHI VS	// PADMAPUR /51 /2024 ()
79	D-BLAPL/14085/2024	STATE OF ODISHA RAKESH KUMAR BHAGAT VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// LAXMISAGAR P.S. /115 /2024 () //

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80	D-BLAPL/14086/2024	SAILA BISHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 0 //
81	D-BLAPL/14089/2024	GAGAN KATA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BODEN /1 /2023 0 //
82	D-BLAPL/14094/2024	GANESH BHUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /104 /2024 0 //
83	D-BLAPL/14096/2024	SRITAM PRADHAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	G.UDAYAGIRI /102 /2022 0 //
84	D-BLAPL/14097/2024	ANIL @ ANIL KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /229 /2024 0 //
85	D-BLAPL/14099/2024	PINTU PRADHAN VS STATE OF ODISHA	ASHOK SAHOO VS	BOUDH /110 /2024 0 //
86	D-BLAPL/14104/2024	BISAMBAR KADRAKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BISSAMCUTTACK /32 /2024 0 //
87	D-BLAPL/14105/2024	ANJAN KUMAR SINGH VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /131 /2024 0 //
88	D-BLAPL/14107/2024	CHANDRA MAHANTA @ CHANDRAMANI MAHANTA VS STATE OF ODISHA	MITHUN DAS VS	JHUMPURA /104 /2024 0 //
89	D-CMAPL/20779/2024	LOCHAN MAHANTA VS STATE OF ODISHA	EKTA AGARWAL VS	// 0 //
90	D-CMAPL/20786/2024	JITENDRA CHHATRIA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
91	D-CMP/20792/2024	CHAITAN @ CHAITANYA JENA	RANJAN KUMAR ROUSTRAY	//



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		VS	VS	0
92	D-CMP/20846/2024	SARAT CHANDRA MOHANTY DURGA CHARAN RANA	SWAYAMBHU MISHRA	//
		VS	VS	0
93	D-CMP/20850/2024	SANTOSH SAHU MANIBHADRA NAYAK	SAILESH DAS	//
		VS	VS	0
94	D-CMP/20859/2024	RABINDRA NANDA SAKUNTAL DAS @ KHUNITA	DEBASHIS NANDA	//
		VS	VS	0
95	D-CMP/20866/2024	PRAVAT KUMAR BEURA TIKINA SAHU	BANSHIDHAR BAUG	//
		VS	VS	0
96	D-CMP/20870/2024	LAXMIDHAR SAHU PRAMOTH KUMAR RATH	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
97	D-CMP/20893/2024	PRASANNA KUMAR RATH LAXMINARAYAN TRIPATHY	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
98	D-CMP/20909/2024	MADHUCHHANDA PANDA DHURUBAPADA DAS	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
99	D-CONTC/20733/2024	PRAMILA DAS RAJDHANI B.E.D. COLLEGE (SE), KHURDA	ADV	//
		VS	VS	0
100	D-CONTC/20734/2024	SUSIL KUMAR LOHAN, I.A.S. DR. ANANTA KISHORE MOHAPATRA	ADV	//
		VS	VS	0
101	D-CONTC/20736/2024	ARABINDA AGRAWAL, I.A.S. SEVA SCHOOL FOR THE DIVYANG, BBSR	ADV	//
		VS	VS	0
102	D-CONTC/20737/2024	S.ASWATHY, I.A.S RATIKANTA BEHERA	ADV	//
		VS	VS	0

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103	D-CONTC/20738/2024	ASWATHY S, I.A.S G.D. B.ED. COLLEGE SE, PATTAMUNDAI, KENDRAPARA VS	ADV VS	// // 0
104	D-CONTC/20748/2024	SUSIL KUMAR LOHAN, I.A.S SRIDHAR KUMAR NAYAK VS	ADV VS	// // 0
105	D-CONTC/20749/2024	ARVIND AGRAWAL, I.A.S. RAJANI KANTA TRIPATHY VS	ADV VS	// // 0
106	D-CONTC/20765/2024	ARVIND AGRAWAL, I.A.S SUBHAKANTA BEHERA VS	ADV VS	// // 0
107	D-CONTC/20775/2024	AMITAV THAKUR, I.P.S. LALATENDU MOHAPATRA VS	DIBYARANJAN BEHERA VS	// // 0
108	D-CONTC/20782/2024	SIDHESWAR BALIRAM BONDAR GOVIND CHANDRA TRIPATHY VS	ADV VS	// // 0
109	D-CONTC/20788/2024	MANORANJAN MALLICK, DIRECTOR SECONDARY EDUCATION, BBSR SANTOSH KUMAR PRADHAN VS	ADV VS	// // 0
110	D-CONTC/20791/2024	RAJIB LOCHAN SINGH, SECY.,OSSC BBSR SATYAJIT BASTI VS	ADV VS	// // 0
111	D-CONTC/20793/2024	DASHARATHI SATAPATHY, I.A.S.(RETD) SANTOSH KUMAR MOHANTY VS	ADV VS	// // 0
112	D-CONTC/20795/2024	RAMESH CHANDRA MAJHI, FIRE OFFICER, CENTRAL RANGE, CUTTACK DIBAKAR RATHA VS	ADV VS	// // 0
113	D-CONTC/20797/2024	RAMESH CHANDRA MAJHI, FIRE OFFICER, CENTRAL RANGE, CUTTACK KALPANA RANI BHANJA VS	ADV VS	// // 0
		ARAVIND AGRAWAL, I.A.S		//

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114	D-CONTC/20802/2024	SHAKTI PRASAD DEHURY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
115	D-CONTC/20804/2024	RANJITA BHOI VS ASWATHY S, I.A.S.	ADV VS	// 0 //
116	D-CONTC/20807/2024	BISHNU CHARAN DAS VS MANAS RANJAN BARIK, I.A.S	ADV VS	// 0 //
117	D-CONTC/20815/2024	APARAJITA MISHRA VS DR. AUROBINDA BEHERA, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/20818/2024	AJAY KUMAR PANDA VS SURENDRA KUMAR JENA, ASST. REGISTRAR OF COOPERATIVE SOCIETIES CUTTACK	ADV VS	// 0 //
119	D-CONTC/20837/2024	DURJODHAN NAYAK VS SARA HEMBRAM, TAHASILDAR, BONTH	BHAGABAN MOHANTY VS	// 0 //
120	D-CONTC/20838/2024	ARATI MISHRA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
121	D-CONTC/20840/2024	YOGESH KUMAR LATH VS SANJAY KUMAR SINGH, I.A.S.	ADV VS	// 0 //
122	D-CONTC/20842/2024	JANAKI PANIGRAHI VS RANJEET DAS, ASST.S.O, CAMP BBSR	ADV VS	// 0 //
123	D-CONTC/20848/2024	SUSANTA KUMAR SAHOO VS ARUN KUMAR SARANGI, I.P.S.	ADV. VS	// 0 //
124	D-CONTC/20851/2024	KAMALAKANTA MALLICK VS ANU GARG, SECY., W.R., DEPT.	ADV. VS	// 0 //
125	D-CONTC/20856/2024	BUDHUNI SING	ADV.	//

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		VS	VS	0
126	D-CONTC/20857/2024	DATTATRAYA BHAUSAHEB SHINDE, I.A.S. DHIREN KUMAR NAYAK	ADV	//
		VS	VS	0
127	D-CONTC/20867/2024	COMPTRROLLER AND AUDITOR GENERAL OF INDIA ANKUR CHARAN BEHERA	ADV.	//
		VS	VS	0
128	D-CONTC/20868/2024	RAMESH CHANDRA MAJHI, FIRE OFFICER, CUTTACK RAMESH CHANDRA BEHERA	SAILABALA JENA	//
		VS	VS	0
129	D-CONTC/20880/2024	RAMESH CHANDRA MAJHI, FIRE OFFICER, CENTRAL RANGE, CUTTACK MAHAMAYA NANDI	ADV.	//
		VS	VS	0
130	D-CONTC/20888/2024	NIBEDITA PANI, D.E.O., JAJPUR MANISARANI DHAL	ADV	//
		VS	VS	0
131	D-CONTC/20891/2024	DR. UDHAB CHANDRA MAJHI, I.A.S. DEBASINEE PRUSTY	ADV	//
		VS	VS	0
132	D-CONTC/20894/2024	DR. UDHAB CHANDRA MAJHI, I.A.S. RABI NARAYAN MUDULI	ADV	//
		VS	VS	0
133	D-CONTC/20897/2024	VIR VIKRAM YADAV, CHIEF ADMINISTRATOR SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI SUDHANSU SEKHER DAS	ADV	//
		VS	VS	0
134	D-CONTC/20900/2024	RANJIT DAS, ASST., S.O, CUTTACK ROSALINA NAYAK	TRILOCHAN PANIGRAHI	//
		VS	VS	0
135	D-CONTC/20904/2024	RANJIT DAS, ASST., S.O, CUTTACK HAZARAT ALLI KHAN	ADV	//
		VS	VS	0
136	D-CONTC/20906/2024	DIRECTOR MUNICIPAL ADMINISTRATION H. AND U.D. DEPT. SAIPADA BISWAMOHAN	ADV	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/05/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	D-CONTC/20907/2024	AJIT KUMAR BEHERA, PRINCIPAL CUM SECY., GOVERNING BODY, B.R.M , COLLEGE, DHENKANAL SATYABADI SAHOO VS ASWATHY S, I.A.S.	ADV VS	// // 0 //
138	D-CONTC/20910/2024	JAGYANDRA NARAYAN MISRA VS ARAVINDA AGRAWAL, COMMNR., CUM SECY., H.E DEPT., BBSR	ADV VS	// 0 //
139	D-CONTC/20912/2024	RAJARAM MISHRA VS ARAVINDA AGRAWAL, COMMNR CUM SECY., H.E DEPT	ADV VS	// 0 //
140	D-CONTC/20914/2024	SRIKANT PATTANAIK VS VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT.	ADV. VS	// 0 //
141	D-CONTC/20916/2024	ABHAYA KUMAR DAS VS NIRANJAN BEHERA, O.E.S., D.E.O, J.S PUR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
142	D-CONTC/20917/2024	SALIL KUMAR SEN VS USHA PADHEE, PRINCIPAL SECY., COMMERCE AND TRANSPORT DEPT.	ADV. VS	// 0 //
143	D-CONTC/20919/2024	KALYANIBALA JENA VS ARABINDA KUMAR PADHEE, I.A.S..	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
144	D-CONTC/20921/2024	RABINARAYAN MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
145	D-CONTC/20923/2024	NABAGHAN SAHOO VS ASWATHY S., I.A.S	ADV VS	// 0 //
146	D-CONTC/20924/2024	PRASANTA KUMAR MAHALIK VS DR.UDHAB CHANDRA MAJHI, I.A.S.	ADV VS	// 0 //
147	D-CONTC/20930/2024	BRAJABANDHU BEHERA VS SAROJ KUMAR MISHRA, DMET, BBSR	ADV VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLA/13938/2024	DILLIP BHOI @ DILLILP KUMAR BHOI VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR SADAR /39 /2018 () //
149	D-CRLA/13957/2024	GUNANIDHI MALLIK @ PATIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KENDRAPARA /105 /2019 () //
150	D-CRLA/13977/2024 CRLA/455/2024	LALIT KUMAR MAHANTA VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BALASORE VIGILANCE /11 /2016 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000002/2016
151	D-CRLA/13992/2024	RAMAKANTA NATH VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	/ /0 () //
152	D-CRLA/14049/2024	BHARAT THAPA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BOLANGIR SADAR /141 /2013 () //
153	D-CRLA/14052/2024	NARASINGHA BEHERA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	/ /0 () //
154	D-CRLA/14055/2024	JAGANNATH SAW VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	MOHANA /2 /2015 () //
155	D-CRLA/14056/2024	HEMANTA THAPA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BOLANGIR SADAR /141 /2013 () //
156	D-CRLA/14061/2024	ANGARA MAJHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BOLANGIR SADAR /141 /2013 () //
157	D-CRLA/14065/2024	SADADIV MAJHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BOLANGIR SADAR /141 /2013 () //
158	D-CRLA/14073/2024	GUDDU @ JABIR HUSSAIN VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /124 /2023 () //
159	D-CRLMC/13918/2024	MANTU@ MANTUA @ NIRANJAN SWAIN	PRABIR KUMAR RAY	JAJPUR SADAR /2 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMC/13939/2024	CHHERU @ NIRANJAN MAHAKUD	ADHIRAJ MOHANTY	JODA /78 /2022
		VS	VS	()
		STATE OF ODISHA		//
161	D-CRLMC/13950/2024	SK. MANTAZ @ SK. MUMTAZ	PUSPAMITRA MOHAPATRA	SPL.TASK FORCE /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
162	D-CRLMC/13952/2024	GOUTAM PATNIA @ PATANIA	ARIJEET MISHRA	NABARANGAPUR TOWN /93 /2010
		VS	VS	()
		STATE OF ODISHA		//
163	D-CRLMC/13966/2024	SUSANTA KUMAR PRADHAN	ADITI HOTA	CHHENDIPADA /27 /2006
		VS	VS	()
		STATE OF ODISHA		//
164	D-CRLMC/13975/2024	MUNA @ MONOHAR PATRA	RAJIV KUMAR MAHANTA	JODA /20 /2024
		VS	VS	()
		STATE OF ODISHA		//
165	D-CRLMC/13976/2024	GHASI @ SURESH KARUA	RAJIV KUMAR MAHANTA	JODA /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
166	D-CRLMC/13978/2024	BABU@KUSHAL KAINTH	RAJIV KUMAR MAHANTA	BARBIL /35 /2023
		VS	VS	()
		STATE OF ODISHA		//
167	D-CRLMC/13980/2024	ANIL MAHAKUD	RAJIV KUMAR MAHANTA	BARBIL /31 /2023
		VS	VS	()
		STATE OF ODISHA		//
168	D-CRLMC/13981/2024	TITU @ SUNIL PATRA	RAJIV KUMAR MAHANTA	JODA /23 /2023
		VS	VS	()
		STATE OF ODISHA		//
169	D-CRLMC/13986/2024	DAKOJI JYOTI @ D.JYOTI	PRASANNA KUMAR MISHRA	/ /0
		VS	VS	()
		MAHINDRA AND MAHINDRA FINANCIAL SERVICES L.T.D.		//
170	D-CRLMC/13999/2024	UDAYA KUMAR SAHOO	SAROJ KUMAR PADHI	/ /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLMC/14000/2024	STATE OF ODISHA MANAS KUMAR ROUT VS	SARATHI JYOTI MOHANTY VS	// SUKINDA /67 /2014 ()
172	D-CRLMC/14004/2024	STATE OF ODISHA AMIT MOHANTY @ AMIT PRASAD MOHANTY VS	GYANA RANJAN MOHANTY VS	// BADAGODA P.S. /117 /2019 ()
173	D-CRLMC/14023/2024	STATE OF ODISHA BIRAKISHORE PADHI VS	BINI MISHRA VS	// / /0 ()
174	D-CRLMC/14024/2024	STATE OF ODISHA MD.SINKU VS	PARTHA SARATHI NAYAK VS	// PLANTSITE /75 /2013 ()
175	D-CRLMC/14026/2024	STATE OF ODISHA BIBHUNANDAN KESHORI NAYAK VS	SHASHI BHUSAN JENA VS	// VIGILANCE PS (BERHAMPUR) /58 /2017 ()
176	D-CRLMC/14029/2024	STATE OF ODISHA CHITTA RANJAN JENA VS	PRANAYANEE DASMOHAPATRA VS	// / /0 ()
177	D-CRLMC/14032/2024	STATE OF ODISHA RAHUL PRADHAN VS	SUSANTA KUMAR LENKA VS	// G.UDAYAGIRI /41 /2020 ()
178	D-CRLMC/14046/2024	STATE OF ODISHA A. SIBAJI PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /455 /2020 ()
179	D-CRLMC/14054/2024	STATE OF ODISHA ANTARYAMI BADU VS	PRADEEP KUMAR KUNDU VS	// NIALI /18 /1998 ()
180	D-CRLMC/14064/2024	STATE OF ODISHA DAYALU SAHU VS	T. DHIREN KUMAR DORA VS	// PUINTALA /263 /2023 ()
181	D-CRLMC/14070/2024	STATE OF ODISHA SHIBASHANKAR@SHIVRAJ BANIA@SHIBA SANKAR BANIA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// SAMBALPUR TOWN /320 /2021 () //



## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-CRLMC/14071/2024	PARAMANANDA BEHERA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	KOIDA /63 /2018 () //
183	D-CRLMC/14081/2024	RABI MANDAL@RABIN MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /82 /2021 () //
184	D-CRLMC/14083/2024	MINAKETAN JAYPURIA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /151 /2011 () //
185	D-CRLMC/14091/2024	SANJAYA BAG@ TENGTA VS STATE OF ODISHA	BIDYADHAR PANDA VS	MAHULPALI /7 /2019 () //
186	D-CRLMC/14092/2024	NRUSINGH SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	CHANDANPUR /195 /2017 () //
187	D-CRLMC/14093/2024	MANAS RANJAN ROUT VS GIRIJA SHANKAR DAS	PRAVASH CHANDRA JENA VS	/ /0 () //
188	D-CRLMC/14098/2024	M.D. FAYAZ KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	NAYAPALLI P.S. /260 /2019 () //
189	D-CRLMC/14103/2024	JAGAMOHAN PATRA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	GOLANTHARA (BERHAMPUR) /537 /2023 () //
190	D-CRLMP/13928/2024	BHAGIRATHI BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	/ / () //
191	D-CRLMP/13954/2024	MADHUSMITA SAHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
192	D-CRLMP/13960/2024	MOHAMMAD SHAH ALAM VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	/ /0 () //
193	D-CRLMP/13991/2024	SAHIRA BIBI	PRANAB RANJAN CHHATOI	/ /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	D-CRLMP/14002/2024	RAJALAXMI DAS	AMIYA KUMAR BEURA	//0
		VS	VS	0
		STATE OF ODISHA		//
195	D-CRLMP/14087/2024	KSHITISH CHANDRA TRIPATHY	LALIT KUMAR MAHARANA	//0
		VS	VS	0
		STATE OF ODISHA		//
196	D-CRLREV/13973/2024	DEBRAJ PANDA	ADHIRAJ MOHANTY	//0
		VS	VS	0
		STATE OF ODISHA		//
197	D-CRLREV/14022/2024	HAPIN @ GOBINDA KHATUA	PRAVAT RANJAN SUTAR	KENDRAPARA /45 /2003
		VS	VS	0
		STATE OF ODISHA		//
198	D-CRLREV/14053/2024	SANTOSH PRATHARI	BIBEKANANDA MAHAPATRA	//0
		VS	VS	0
		BIJAY KUMAR BOITAI		//
199	D-CRLREV/14106/2024	BINOD KUMAR MOHAPATRA	BIDESH RANJAN BEHERA	//0
		VS	VS	0
		NIROJ KUMAR SATPATHY		//
200	D-CRP/20940/2024	PRASANT MALLIA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		CHIEF ADMINISTRATOR, JAGANNATH TEMPLE, PURI		//
201	D-FAO/20776/2024	STATE OF ODISHA	ADDL.GOV(ADV)	//
		VS	VS	0
		MAMATA DASH		//
202	D-FAO/20852/2024	SATYAJIT SWAIN	BISWAJIT MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
203	D-ITA/20862/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	//
		VS	VS	0
		JOY KISHORE CHOUBEY		//
204	D-ITA/20887/2024	COMMISSIONER OF INCOME TAX(EXEMPTION),HYDERABAD	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/05/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	D-LAA/20753/2024	NABAJUNGA EDUCATIONAL AND CHARITABLE TRUST,KHORDHA RIKHIRAM MALI @ PATEL VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// // 0 //
206	D-MACA/20810/2024	LAIBANI PATEL VS MD. AZARUDDIN	BIRANCHI NARAYAN RATH VS	// 0 //
207	D-MACA/20823/2024	D.M, NEW INDIA ASSURANCE CO. L.T.D. VS BISHNU ROUT	BIJOY DASMOHAPATRA VS	// 0 //
208	D-MATA/20744/2024	MANORAMA SAHOO VS ANIL KUMAR SAHOO	RABINDRA NATH BARIK VS	// 0 //
209	D-MATA/20847/2024	CHINMAYA PATEL VS KHIRA PATEL @ SONALI	BIJAY JENA VS	// 0 //
210	D-MATA/20881/2024	MADHABI BAGH VS DURYODHAN CHHATRIA	MANMEET SINGH ARORA VS	// 0 //
211	D-RPFAM/20827/2024	PRAMILA PANDA VS UDAYANATH PANDA	LAMBODOR ACHARI VS	// 0 //
212	D-RSA/20771/2024	KHULANA MOHAPATRA VS PRADIP SETHI	TAPAN KUMAR MOHANTY VS	// 0 //
213	D-RSA/20805/2024	RINA KUMARI MALLICK VS EXECUTIVE ENGINEER (ELECTRICAL), NAYAGARH ELECTRICAL DIV.	PRASANT KISHORE RAY VS	// 0 //
214	D-RSA/20879/2024	SRIDHAR SWAIN VS BIDYUTLATA SAHOO	NIROD KUMAR SAHU VS	// 0 //
215	D-RVWPET/20760/2024	STATE OF ODISHA VS MADHUMITA PARIJA	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :07/05/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	D-TRP(C)/20813/2024	RITANJALI MISHRA VS	UMAKANTA BARIK VS	// 0
217	D-TRP(C)/20911/2024	RABINDRA KUMAR DASH MINATILATA MALICK VS	RAJJEET ROY VS	// 0
218	D-WA/20729/2024	KHIROD CHANDRA MALICK STATE OF ODISHA VS	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0
219	D-WA/20731/2024	SIDHARTHA CHARAN MOHANTY TRANSPORT COMMISSIONER CUM CHAIRMAN STA.ODISHA VS	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0
220	D-WA/20735/2024	SURENDRA SETHI STATE OF ODISHA VS	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0
221	D-WA/20739/2024	SADANANDA PRADHAN STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0
222	D-WA/20742/2024	PRADEEP KUMAR PRADHAN STATE OF ODISHA VS	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0
223	D-WA/20747/2024	SUKHENDU BIKASH PARAMANIK STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0
224	D-WA/20751/2024	NARASINGHA CHOUDHURY STATE OF ODISHA VS	HARMOHAN DHAL, A.G.A. VS	// 0
225	D-WA/20757/2024	DR. BISHNU CHANDRA PRADHAN STATE OF ODISHA VS	HARMOHAN DHAL, A.G.A. VS	// 0
226	D-WA/20763/2024	DR. RAJENDRA NARAYAN SAHU STATE OF ODISHA VS	HARMOHAN DHAL,A.G.A VS	// 0
227	D-WA/20768/2024	DR. NARAYAN PRADHAN STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	D-WA/20772/2024	DR. BISWAJIT MOHANTY STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0
229	D-WA/20785/2024	DR. PRAVAT KUMAR PRADHAN STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0
230	D-WA/20787/2024	DR. GURUPRASAD ACHARYA STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	//
		VS	VS	0
231	D-WA/20789/2024	RABIKANTA BARIK UNION OF INDIA	GYANALOKA MOHANTY(SR.P.C)	//
		VS	VS	0
232	D-WA/20794/2024	DAMODAR DAS SUSHAMA BAG	SUSHREE SENAPATI MOHAPATRA	//
		VS	VS	0
233	D-WA/20796/2024	KEMATI KHARSEL KARTIKESWAR SAHU	BASUDEV BARIK	//
		VS	VS	0
234	D-WA/20799/2024	STATE OF ODISHA STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	//
		VS	VS	0
235	D-WA/20806/2024	MURALIDHAR NAIK STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//
		VS	VS	0
236	D-WA/20825/2024	SIBANI SAHU STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	//
		VS	VS	0
237	D-WA/20828/2024	BHASKAR CHANDRA NAYAK STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
238	D-WA/20834/2024	AKHILA PRASAD PATTNAYAK STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WA/20835/2024	SHIBA CHARAN MAJHI PRINCIPAL SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPTT.ODISHA	AAILAZA NANDAN DAS,A.S.C	//
		VS	VS	0
240	D-WA/20836/2024	SANUJIT DAS STATE OF ODISHA	PRASANNA KUMAR MOHANTY,A.S.C	//
		VS	VS	0
241	D-WA/20861/2024	SUNIL KUMAR BHOI STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
242	D-WA/20875/2024	BINOD BIHARI JENA NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	NIROD KUMAR SAHU	//
		VS	VS	0
243	D-WA/20877/2024	AVIJIT PATNAIK STATE OF ODISHA	SAROJA KANTA SAMAL,A.G.A	//
		VS	VS	0
244	D-WA/20885/2024	LAXMIDHAR PUNTIA STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
245	D-WA/20905/2024	GOURANGA CHARAN SWAIN ULLAS BHOI	SUKANTA KUMAR NAYAK	//
		VS	VS	0
246	D-WA/20918/2024	SUB-REGISTRAR, JAGATSINGHPUR STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0
247	D-WA/20925/2024	NARAYAN CHANDRA DASH M/S.MAA SARALA MEDICAL STORE	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
248	D-WA/20928/2024	STATE OF ODISHA M/S.SRI LAXMI MEDICAL STORE	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
249	D-WA/20932/2024	STATE OF ODISHA M/S.JAYA GURU MEDICAL STORE	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WA/20934/2024	M/S. SANJUM MEDICINE STORE VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
251	D-WP(C)/20730/2024 WP(C)/11749/2024	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
252	D-WP(C)/20732/2024 WP(C)/11774/2024	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
253	D-WP(C)/20740/2024 WP(C)/11756/2024	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
254	D-WP(C)/20741/2024 WP(C)/11759/2024	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
255	D-WP(C)/20743/2024	KALINGA PANDA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
256	D-WP(C)/20745/2024 WP(C)/11768/2024	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
257	D-WP(C)/20746/2024 WP(C)/11683/2024	ADIKANDA PRADHAN VS SECY. TO GOVT., SKILL DEVELOPMENT AND TECHNICAL EDUCATION, BBSR	MANAS PATI VS	// 0 //
258	D-WP(C)/20750/2024	NABA KUMAR RAY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
259	D-WP(C)/20752/2024 WP(C)/11625/2024	PRIYADARSINI NAYAK VS ODISHA STATE CIVIL SUPPLY CORPORATION LTD	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
260	D-WP(C)/20754/2024	RABINARAYAN PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
261	D-WP(C)/20755/2024	ASHOK KUMAR DAS	TANMAY MISHRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	D-WP(C)/20756/2024	STATE OF ODISHA ABHIRAM MALL	TANMAY MISHRA	//
		VS	VS	0
263	D-WP(C)/20758/2024	STATE OF ODISHA PRASANNA KUMAR MALL	TANMAY MISHRA	//
		VS	VS	0
264	D-WP(C)/20759/2024 WP(C)/11612/2024	STATE OF ODISHA SAMBHUNATH SINGH GAGARIA	ARABINDA TRIPATHY	//
		VS	VS	0
265	D-WP(C)/20761/2024 WP(C)/11629/2024	STATE OF ODISHA SHIBA PRASAD BEHERA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
266	D-WP(C)/20762/2024	STATE OF ODISHA CHINTAMANI SETHI	BHUBANESWAR DASH	//
		VS	VS	0
267	D-WP(C)/20764/2024	ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, BALASORE RAGHUNATH BEHERA	SATYABRATA SATAPATHY	//
		VS	VS	0
268	D-WP(C)/20766/2024	STATE OF ODISHA BIBHUTI KISHORE PRADHAN	SANGRAM KUMAR SINGH	//
		VS	VS	0
269	D-WP(C)/20767/2024	UNION OF INDIA UMAKANTA MALLIK	BIDYADHAR MANSING	//
		VS	VS	0
270	D-WP(C)/20769/2024	STATE OF ODISHA PAWAN KUMAR PATRA	SANGRAM KUMAR SINGH	//
		VS	VS	0
271	D-WP(C)/20770/2024	UNION OF INDIA NARESH CHANDRA SWAIN	TANMAY MISHRA	//
		VS	VS	0
272	D-WP(C)/20773/2024	STATE OF ODISHA RAGHUNATH PANDA	PRADEEP KUMAR DAS	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/20774/2024	STATE OF ODISHA LECTRICAL SEC. OFFICER TPWODL, SINDHEKELA, BOLANGIR VS BISHNU CHARAN BEHERA	PRASANTA KUMAR TRIPATHY VS	// // 0 //
274	D-WP(C)/20777/2024 WP(C)/11724/2024	GB, BALASORE LAW COLLEGE, BALASORE VS DIRECTOR HIGHER EDUCATION ODISHA	SAURAV TIBREWAL VS SANTOSH KUMAR NANDA,S.DAS	// 0 //
275	D-WP(C)/20778/2024	M/S. NAV DURGA ASSOCIATES, CUTTACK VS THE ODISHA AGRO INDUSTRIES CORP. LTD., BBSR	AMITAV DAS VS	// 0 //
276	D-WP(C)/20780/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
277	D-WP(C)/20781/2024	SIMANCHALA BISOYI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
278	D-WP(C)/20783/2024	PRIYATAMA DHAL VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
279	D-WP(C)/20784/2024	AYASAKANTA MOHANTY VS CEO, TPCODL, BBSR	BISWABIHARI MOHANTY VS	// 0 //
280	D-WP(C)/20790/2024	SIKANDAR DAS VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
281	D-WP(C)/20798/2024	SANKAR PRASAD PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
282	D-WP(C)/20800/2024	ARUN KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
283	D-WP(C)/20801/2024	NILANCHALA PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :07/05/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	D-WP(C)/20803/2024	PRAMODINI PATTANAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
285	D-WP(C)/20808/2024	SAILESH CHANDRA NATH VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
286	D-WP(C)/20809/2024	S.BINAYALAXMI MALIK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
287	D-WP(C)/20811/2024	MINAKHI NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
288	D-WP(C)/20812/2024	MAHESWAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
289	D-WP(C)/20814/2024	NIMAI CHANDRA BEHURA VS ORISSA STATE HOUSING BOARD, BBSR	MOHIT AGARWAL VS	// 0 //
290	D-WP(C)/20816/2024	AVAYA KUMAR DAS VS CHAIRMAN CUM MD, GRIDCO,BBSR, KHURDA	MADHUMITA PANDA VS	// 0 //
291	D-WP(C)/20817/2024	PREMLAL MEHER VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
292	D-WP(C)/20819/2024 WP(C)/11714/2024	RATNAPRAVA NAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
293	D-WP(C)/20820/2024	B.SAKUNTALA PATRA VS MEMBER BOARD OF REVENUE ODISHA, CUTTACK	NIRANJAN LENKA VS	// 0 //
294	D-WP(C)/20821/2024 WP(C)/11712/2024	CHINTAMANI JENA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
295	D-WP(C)/20822/2024	SUDAM NAIK	NIHAL RATH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/20824/2024	SACHIDANANDA SAHU	SOUMYA MISHRA	//
	WP(C)/11717/2024	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/20826/2024	NIRANJANA PRADHAN	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/20829/2024	DHIRAJ LAL CHAWDA	SOUMYA MISHRA	//
	WP(C)/11710/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/20830/2024	SIRISH KUMAR DAS	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/20831/2024	SAHADEV NAIK	PARTHA SARATHI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/20832/2024	SABITA SUNDARI SAHOO	RAJIB BIHARI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/20833/2024	LALA MADHUKAR SINGH	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/20839/2024	BIPIN BIHARI TRIPATHY	SANTOSH KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/20841/2024	KANCHAN SARANGI	SANTOSH KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/20843/2024	PURNA CHANDRA PANDA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/20844/2024	M/S ANCHALIKA LABOUR CONTRACT CO-OPERATIVE SOCIETY LTD., SAMALPUR, BHILAI	ABHIRAM NEPRASAD MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/20845/2024	COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA UJWAL KUMAR DEY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // 0 //
308	D-WP(C)/20849/2024	NARENDRA KUMAR DANDAPAT VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
309	D-WP(C)/20853/2024	KAILASH CHANDRA SINGH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
310	D-WP(C)/20854/2024	BHANUCHARAN PANDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
311	D-WP(C)/20855/2024	M/S ANCHALIKA LABOUR CONTRACT CO-OPERATIVE SOCIETY LTD., SAMALPUR, VS COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA	BHABANEPRASAD MOHANTY VS	// 0 //
312	D-WP(C)/20858/2024	BIKARTAN ACHARYA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
313	D-WP(C)/20860/2024	MURALIDHAR SAHOO VS PARMANANDA SAHOO	SK. KALIM UDDIN VS	// 0 //
314	D-WP(C)/20863/2024	M/S ANCHALIKA LABOUR CONTRACT CO-OPERATIVE SOCIETY LTD., SAMALPUR, VS COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA	BHABANEPRASAD MOHANTY VS	// 0 //
315	D-WP(C)/20864/2024	DHRUBA CHARAN BEHERA VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
316	D-WP(C)/20865/2024	M/S ANCHALIKA LABOUR CONTRACT CO-OPERATIVE SOCIETY LTD., SAMALPUR, VS COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA	BHABANEPRASAD MOHANTY VS	// 0 //
317	D-WP(C)/20869/2024	SANJAY KUMAR SETHY VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/20871/2024	PARSHURAM BARIK VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
319	D-WP(C)/20872/2024	RAWA JAYASHREE VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
320	D-WP(C)/20873/2024	CHANDAN KARAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
321	D-WP(C)/20874/2024	ABINASH CHANDRA SAHOO VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
322	D-WP(C)/20876/2024	SK. ABDUL RAHEMAN VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
323	D-WP(C)/20878/2024	JOGENDRA MALLIK VS TAHSILDAR BIRIDI	SAILESH DAS VS	// 0 //
324	D-WP(C)/20882/2024	PRATIVA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
325	D-WP(C)/20883/2024	ANAM CHARAN PRADHAN VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
326	D-WP(C)/20884/2024	ANAM CHARAN PRADHAN VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
327	D-WP(C)/20886/2024	M/S BIJAYALAXMI PARIDA, BBSR, KHURDA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS(CBIC), NEW DELHI	CHITRASEN PARIDA VS	// 0 //
328	D-WP(C)/20889/2024	TUKUNI SETHY VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
329	D-WP(C)/20890/2024	DIPTI RANI BISOYI	BIKRAM CHANDRA GHADEI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/05/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/20892/2024	TAPASWINI ROUT	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/20896/2024	RAMAKRISHNA SIKSHYA KENDRA, BBSR	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/20898/2024	SABITA BARIK	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/20899/2024	M.SUDHARANI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/20901/2024	NISHIKANTA MAHAKUL	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/20902/2024	KUNAL PATRA	SUBHAM SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/20903/2024	M/S BANSAL INFRA PROJECTS PVT. LTD., BOLANGIR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		M/S JINDAL STEEL AND POWER LTD., NEW DELHI		//
337	D-WP(C)/20908/2024	BIDYADHAR SWAIN	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/20913/2024	SHERIN BEGUM	BIDYADHAR PRADHAN	//
		VS	VS	0
		DISTRICT MAGISTRATE CUM COLLECTOR, GANJAM		//
339	D-WP(C)/20915/2024	SRIDHAR KUMAR SETHI	SUBHENDU KAR	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/20920/2024	NALINIPRAVA MOHANTY	MANOJ KUMAR MOHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/20922/2024	STATE OF ODISHA DR. SASHIKALA BEURA VS	H.M.DHAL VS	// // 0
342	D-WP(C)/20926/2024	OUAT, BBSR, KHURDA PRAVAKAR PASAYAT VS	DILLIP KUMAR MOHAPATRA VS	// // 0
343	D-WP(C)/20927/2024	STATE OF ODISHA SARITA BEHERA VS	BIDYADHAR MANSING VS	// // 0
344	D-WP(C)/20929/2024	UNION OF INDIA PRAFULLA KUMAR NANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
345	D-WP(C)/20931/2024	STATE OF ODISHA SUDARSAN PARIDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
346	D-WP(C)/20933/2024	STATE OF ODISHA PRABHATI MEHER VS	KRISHNA CHANDRA SAHU VS	// // 0
347	D-WP(C)/20935/2024	STATE OF ODISHA BRAJAKISHORE DASH VS	AMITAV MOHANTY VS	// // 0
348	D-WP(C)/20936/2024	CHAIRMAN, ALL INDIA COUNCIL FOR TECHNICAL EDUCATION, NEW DELHI HIMANSU BALLAV SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // 0
349	D-WP(C)/20937/2024	STATE OF ODISHA BIJAYA KUMAR MUDULI VS	CHANDIPRASAD SAHANI VS	// // 0
350	D-WP(C)/20938/2024	UNION OF INDIA BALLAV CHARAN BEHERA VS	SURENDRA KUMAR ROUT VS	// // 0
351	D-WP(C)/20939/2024	STATE OF ODISHA ADITYA PRASAD PANDA VS UNION OF INDIA	CHANDIPRASAD SAHANI VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :07/05/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	D-WP(C)/20941/2024	SIDHESWAR NAYAK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
353	D-WP(C)/20942/2024	SUSAMA MAJHI VS THE DIV. RAILWAY MANAGER, EAST COAST RAILWAY, KHORDHA ROAD	TRILOCHAN PANIGRAHI VS	// 0 //
354	D-WP(C)/20943/2024	SOVAGINI DEEPA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
355	D-WP(C)/20944/2024	NARASINGHA SAHU VS LIPSARANI SAHU	TAPAS KUMAR ACHARYA VS	// 0 //
356	D-WP(C)/20945/2024	PRAHALLAD PAN VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
357	D-WP(C)/20946/2024	RAMESH CHANDRA SHARMA VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //
358	D-WP(C)/20947/2024	M/S/. MUTHOOT FINCORP L.T.D. VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
359	D-WP(C)/20948/2024	PRAFULLA KUMAR BISI VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
360	D-WP(C)/20949/2024	ARAKHITA SAHOO VS REGISTER ODISHA INFORMATION COMMISSION	ARAKHITA SAHOO VS	// 0 //
361	D-WP(C)/20950/2024	NILIMA KUMARI DEBNATH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
362	D-WP(C)/20951/2024	BHESAJ BARIK VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
363	D-WP(C)/20952/2024	JITRAY MURMU	BABITA KUMARI PATTANAIAK	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/20953/2024	STATE OF ODISHA BIJAYLAXMI MOHAPATRA	SIDHARTHA SWAIN	//
		VS	VS	0
365	D-WP(C)/20954/2024	STATE OF ODISHA MANARANJAN BHUYAN	SWETALANA DAS	//
		VS	VS	0
366	D-WP(C)/20955/2024	STATE OF ODISHA PURUSOTTAM SAHU	BHABA RANJAN KAR	//
		VS	VS	0
367	D-WP(C)/20956/2024	STATE OF ODISHA NANDA KISHORE PAL	RAJJEET ROY	//
		VS	VS	0
368	D-WP(C)/20957/2024	STATE OF ODISHA CHATURI DHIR	BASUDEV BARIK	//
		VS	VS	0
369	D-WP(C)/20958/2024	STATE OF ODISHA SANTOSH KUMAR BHUTIA	RAMANATH ACHARYA	//
		VS	VS	0
370	D-WP(C)/20959/2024	STATE OF ODISHA DAYANIDHI BURUDI	SOMANATH NANDA	//
		VS	VS	0
371	D-WP(C)/20960/2024	STATE OF ODISHA KESHABA MADELI	TRILOCHAN PANIGRAHI	//
		VS	VS	0
372	D-WP(C)/20961/2024	STATE OF ODISHA BASANTA KUMAR DAS	MANOJ VERMA	//
		VS	VS	0
373	D-WP(C)/20962/2024	STATE OF ODISHA PRAMOD KUMAR SWAIN	CHANDIPRASAD SAHANI	//
		VS	VS	0
374	D-WPCRL/14020/2024	UNION OF INDIA RAKESH SAMAL	GOURI KUMAR RATH	//0
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WPCRL/14048/2024	STATE OF ODISHA ANNAPURNA RANA VS	PRANAB KUMAR DAS VS	// //0 ()
376	D-ABLAPL/13912/2024	STATE OF ODISHA NARDEEP SINGH VS	SWARAJ PATEL VS	// SUNDARGARH TOWN /148 /2024 ()
377	D-ABLAPL/13913/2024	STATE OF ODISHA KAILASH CHANDRA MISHRA VS	LAKSHMAN MISHRA VS	// KOREI /199 /2024 ()
378	D-ABLAPL/13920/2024	STATE OF ODISHA AMIT TRIPATHY VS	NIROD KUMAR SAHU VS	// CHANDABALI /368 /2023 ()
379	D-ABLAPL/13925/2024	STATE OF ODISHA SK. NIYAMU @ SEKH NIYAMUDDIN VS	SAMARENDRA BAHADUR VS	// DHANUPALI /155 /2024 ()
380	D-ABLAPL/13931/2024	STATE OF ODISHA DINANATHA GARADA VS	MANORANJAN PADHY VS	// KAKIRIGUMMA /29 /2007 ()
381	D-ABLAPL/13934/2024	STATE OF ODISHA SANDEEP KUMAR MAJHI @ SATABARI MAJHI VS	UDIT RANJAN JENA VS	// SORO /264 /2024 ()
382	D-ABLAPL/13935/2024	STATE OF ODISHA BALARAM DASH VS	SURYA NARAYAN MISHRA VS	// KANAS /51 /2024 ()
383	D-ABLAPL/13937/2024	STATE OF ODISHA ABHISHEK KUMAR THAKUR @ ABHISHEK THAKUR VS	SUBODH KUMAR MOHANTY VS	// BRAJARAJNAGAR /89 /2024 ()
384	D-ABLAPL/13940/2024	STATE OF ODISHA RAMAKANTA JENA VS	BIBEKANANDA MAHAPATRA VS	// KOREI /200 /2024 ()
385	D-ABLAPL/13946/2024	STATE OF ODISHA BIBEKA MEHER @ BIBEKANANDA MEHER VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// RENGALI /122 /2024 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/13947/2024	SAGAR BARIK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	INDUSTRIAL ESTATE PS /101 /2024 () //
387	D-ABLAPL/13951/2024	LITU SAMAL VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	//0 () //
388	D-ABLAPL/13955/2024	SAGAR DAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 () //
389	D-ABLAPL/13958/2024	SEBA SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHURDA SADAR /94 /2024 () //
390	D-ABLAPL/13961/2024	BASANTA SENAPATI VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	GOP /407 /2023 () //
391	D-ABLAPL/13962/2024	BULA MALIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	//0 () //
392	D-ABLAPL/13967/2024	JEROME KERKETTA VS STATE OF ODISHA(VIG.)	SEVATI SOREN VS	SAMBALPUR VIGILANCE /36 /2021 () //
393	D-ABLAPL/13969/2024	AMULYA KUMAR BARICK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	RAGHUNATHPALI /240 /2024 () //
394	D-ABLAPL/13971/2024	RABINDRA SENAPATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJKANIKA /223 /2019 () //
395	D-ABLAPL/13972/2024	BASANTI SENAPATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJKANIKA /223 /2019 () //
396	D-ABLAPL/13974/2024	RABINDRA PARIDA VS STATE OF ODISHA	SRINIBAS SAHOO VS	DHARMASALA /289 /2024 () //
397	D-ABLAPL/13979/2024	TANKADHAR PADAL	ARIJEET MISHRA	MACHHKUND /18 /2024

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	D-ABLAPL/13982/2024	STATE OF ODISHA PAPU @ SUKANTA BEHERA	ARIJEET MISHRA	// MARSHAGHAI /93 /2024
		VS	VS	()
399	D-ABLAPL/13984/2024	STATE OF ODISHA BAPUN PUROHIT @ PURUSOTTAM MISHRA	JULU KHANSAMA	// RAIRAKHOL /143 /2019
		VS	VS	()
400	D-ABLAPL/13985/2024	STATE OF ODISHA BALARAM ARAN	GIRIDHARI SINGH	// AGARAPADA /95 /2024
		VS	VS	()
401	D-ABLAPL/13988/2024	STATE OF ODISHA SRIMANTA TANTY @ CHHOTU @ HAPPY	LAXMINARAYAN PATEL	// JHARSUGUDA /326 /2024
		VS	VS	()
402	D-ABLAPL/13995/2024	STATE OF ODISHA BHIMASEN SAHU	BISWARANJAN MAHARATHA	// K.NUAGAON /135 /2024
		VS	VS	()
403	D-ABLAPL/13996/2024	STATE OF ODISHA SAROJ KUMAR PARIDA @ TUTU	KULDEEP MOHANTY	// REMUNA /174 /2021
		VS	VS	()
404	D-ABLAPL/13997/2024	STATE OF ODISHA SANJAY AGARWALLA @ SANJAY KUMAR AGARWALA	DIBYA JYOTI SAHOO	// BHADRAK TOWN /138 /2017
		VS	VS	()
405	D-ABLAPL/14006/2024	STATE OF ODISHA PARAMANANDA BEHERA	KASHINATH PATTANAİK	// PARADEEP LOCK /137 /2024
		VS	VS	()
406	D-ABLAPL/14007/2024	STATE OF ODISHA SURESH BHOI	ARJUNA CHARANA BEHERA	// TITILAGARH /183 /2022
		VS	VS	()
407	D-ABLAPL/14016/2024	STATE OF ODISHA MATU @ SATYABAN BHATRA	AMULYA RATNA PANDA	// POTTANGI /3 /2022
		VS	VS	()
408	D-ABLAPL/14017/2024	STATE OF ODISHA SEIKH ANU @ SEK ANU	MANOJ KUMAR PANDA	// RENGALI (SAMBALPUR) /32 /2015
		VS	VS	()

# ORISSA HIGH COURT

FILING REPORT AS ON :07/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/14019/2024	STATE OF ODISHA HUMAYUN RANA VS	AMIT PRASAD BOSE VS	// KANTABANJI /85 /2024 ()
410	D-ABLAPL/14021/2024	STATE OF ODISHA SANDEEP KUMAR SAHOO VS	ADITI HOTA VS	// BADAMBADI /29 /2024 ()
411	D-ABLAPL/14027/2024	STATE OF ODISHA RANJIT BHUTIA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /465 /2024 ()
412	D-ABLAPL/14028/2024	STATE OF ODISHA SANGHAMITRA BHUTIA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /465 /2024 ()
413	D-ABLAPL/14033/2024	STATE OF ODISHA BRAHMANANDA LENKA VS	GOUTAM CHARAN ROUT VS	// TIGIRIA /45 /2019 ()
414	D-ABLAPL/14035/2024	STATE OF ODISHA ARUN KUMAR GOUDA @ TUTU VS	DILIP KUMAR SAHU VS	// //0 ()
415	D-ABLAPL/14040/2024	STATE OF ODISHA JAGANNATH POHAN @ JAGANNATH PAHAN @ TUKUNA VS	SURYAKANTA DWIBEDI VS	// ODAGAON /128 /2024 ()
416	D-ABLAPL/14044/2024	STATE OF ODISHA SAMBHU @ SAMBHU PRASAD NAYAK VS	SURYAKANTA DWIBEDI VS	// //0 ()
417	D-ABLAPL/14047/2024	STATE OF ODISHA TUSHAR PATEL VS	MOHENDRA KUMAR MOHAPATRO VS	// BHAWANIPATNA TOWN /181 /2024 ()
418	D-ABLAPL/14062/2024	STATE OF ODISHA LATA PRADHAN VS	ASHOK DAS VS	// GURANDI /47 /2024 ()
419	D-ABLAPL/14067/2024	STATE OF ODISHA SIMANCHALA PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /174 /2024 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/05/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/14068/2024	SUDAM DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /186 /2024 () //
421	D-ABLAPL/14075/2024	SAMIR BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALANGA /147 /2023 () //
422	D-ABLAPL/14076/2024	RAMAKANTA SUTAR VS STATE OF ODISHA	MANORANJAN MISHRA VS	PATTAMUNDAI RURAL PS /213 /2024 () //
423	D-ABLAPL/14077/2024	AMIT TAPNO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BISRA /159 /2023 () //
424	D-ABLAPL/14078/2024	JASMIN JENA @ LANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /371 /2024 () //
425	D-ABLAPL/14079/2024	SANKAR GOUD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /145 /2024 () //
426	D-ABLAPL/14080/2024	RAJIA @ DEEPAK KUMAR SETHI @ RAJANA KUMAR SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DASPALLA /99 /2024 () //
427	D-ABLAPL/14088/2024	BABAJI NAYAK VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /92 /2024 () //
428	D-ABLAPL/14090/2024	RANJAN KUMAR RAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
429	D-ABLAPL/14095/2024	SOUBHAGYA RANJAN PAIKRAY VS STATE OF ODISHA	NIROD KUMAR SAHU VS	KUDANAGARI /341 /2023 () //
430	D-ABLAPL/14100/2024	PUSPALI PANDA VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /195 /2024 () //
431	D-ABLAPL/14101/2024	JAYA @ JAYASEN BISWAL	ASHOK DAS	GURANDI /47 /2024

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/05/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
432	D-ABLAPL/14102/2024	VS STATE OF ODISHA B SANTOSH KUMAR PATRA	VS SIDDHARTH GOUTAM DAS	() // BADAGADA /77 /2024
433	D-ABLAPL/14108/2024	VS STATE OF ODISHA BIRANCHI SAHOO	VS MANOJ KUMAR PANDA	() // KONARK /30 /2024
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :07/05/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/340/1998 FA/340/1998	Z.O.,U.I.P.KUSUMKHUN MP		1/2024
2	D-ITA/20887/2024 ITA/ /	COMMISSIONER OF INCOME TAX(EXEMPTION) MP	SHYAMCHANDRA MOHANTY,SR.S.C(IT)	21/2024
3	D-CRLMA/13744/2024 CRLMA/ /	BISWANATH SAHU MP	ADV.	29/2024
4	D-CRLMA/13731/2024 CRLMA/ /	DEBARAJ BEHERA MP	ADV.	30/2024
5	D-CRP/20940/2024 CRP/ /	PRASANT MALLIA MP	ACHYUTANANDA PATTANAİK	32/2024
6	D-TRPCRL/9934/2024 TRPCRL/ /	SONY @ GAYATRI BEURIK MP	RABINDRA NATH PANDA	39/2024
7	D-WPC(OAC)/1787/2015 WPC(OAC)/1787/2015	UJWAL SINGH NAYAK MP	M/S PRAHALLADA SAHU	41/2024
8	D-TRP(C)/20813/2024 TRP(C)/ /	RITANJALI MISHRA MP	UMAKANTA BARIK	119/2024
9	D-TRP(C)/20911/2024 TRP(C)/ /	MINATILATA MALICK MP	RAJJEET ROY	120/2024
10	D-RVWPET/20760/2024 RVWPET/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	152/2024
11	D-RVWPET/20760/2024 RVWPET/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	153/2024
12	D-RVWPET/20760/2024 RVWPET/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	154/2024
13	D-LAA/20753/2024 LAA/ /	RIKHIRAM MALI @ PATEL MP	AKASH KUMAR PATTAJOSHI	176/2024
14	D-LAA/6129/2024 LAA/ /	SONAI MANDINGA MP	SAIBRATA RATH	177/2024
15	D-LAA/6129/2024 LAA/ /	SONAI MANDINGA MP	SAIBRATA RATH	178/2024
16	D-LAA/6129/2024 LAA/ /	SONAI MANDINGA MP	SAIBRATA RATH	179/2024
17	D-CMAPL/18723/2024 CMAPL/ /	PROMODINI JUADI MP	ADV	202/2024
18	D-CMAPL/20779/2024 CMAPL/ /	LOCHAN MAHANTA MP	EKTA AGARWAL	203/2024
19	D-MATA/20744/2024 MATA/ /	MANORAMA SAHOO MP	RABINDRA NATH BARIK	206/2024
20	D-MATA/1626/2024 MATA/33/2024	SUSHANT KUMAR PATTNAİK MP	LAXMINARAYAN PATEL	207/2024
21	D-MATA/20744/2024 MATA/ /	MANORAMA SAHOO MP	RABINDRA NATH BARIK	208/2024
22	D-MATA/2976/2024 MATA/ /	NIROD KUMAR MOHARANA MP	GOPINATH MISHRA	209/2024
23	D-MATA/238/2022 MATA/238/2022	PREM SHANKAR NANDA @ PREM NANDABYOMOKESH SAHOO MP		210/2024
24	D-CONTC/16500/2024 CONTC/3008/2024	NAYANA MANGARAJ MP	M/S. SRINIVAS MOHANTY, K.PATRA, S.K.ACHARYA, B.P.SHARMA, S.	277/2024
25	D-CONTC/7074/2023 CONTC/7074/2023	SHESADEV CHAND MP	M/S.PRAFULLA KUMAR MOHAPATRA	278/2024
26	D-CONTC/16987/2024	MANORAMA KAR	PREMANANDA MOHANTY	



	CONTC/ /	MP		279/2024
27	D-CONTC/16982/2024	BIRA KISHOR PANDA	PREMANANDA MOHANTY	
	CONTC/ /	MP		280/2024
28	D-CONTC/16994/2024	ISHWAR CHANDRA PRUSTY	PREMANANDA MOHANTY	
	CONTC/ /	MP		281/2024
29	D-CONTC/17028/2024	DHIRENDRA KUMAR SAHOO	PREMANANDA MOHANTY	
	CONTC/ /	MP		282/2024
30	D-CRLREV/13973/2024	DEBRAJ PANDA	ADHIRAJ MOHANTY	
	CRLREV/ /	MP		406/2024
31	D-CRLREV/14022/2024	HAPIN @ GOBINDA KHATUA	PRAVAT RANJAN SUTAR	
	CRLREV/ /	MP		407/2024
32	D-CRLREV/14053/2024	SANTOSH PRATIHARI	BIBEKANANDA MAHAPATRA	
	CRLREV/ /	MP		408/2024
33	D-CRLREV/14053/2024	SANTOSH PRATIHARI	BIBEKANANDA MAHAPATRA	
	CRLREV/ /	MP		409/2024
34	D-CRLREV/14106/2024	BINOD KUMAR MOHAPATRA	BIDESH RANJAN BEHERA	
	CRLREV/ /	MP		410/2024
35	D-FAO/14714/2024	DIVL. MANATER, NEW INDIA ASSURANCE	PROSANTA KUMAR MAHALI	
	FAO/163/2024	MP		412/2024
36	D-FAO/546/2023	EXE. ENGNR., NESCO. (TPNODL),RAIRANCH	PRASANTA KUMAR MAHALI	
	FAO/546/2023	MP		413/2024
37	D-FAO/20776/2024	STATE OF ODISHA	ADDL.GOV(T(ADV)	
	FAO/ /	MP		414/2024
38	D-FAO/20776/2024	STATE OF ODISHA	ADDL.GOV(T(ADV)	
	FAO/ /	MP		415/2024
39	D-BLAPL/8057/2022	SHASHADHAR PANDA		
	BLAPL/8057/2022	MP		503/2024
40	D-BLAPL/7419/2024	PAHANA ORAM	PABITRA KUMAR NAYAK	
	BLAPL/2279/2024	MP		504/2024
41	D-BLAPL/6339/2024	SIBA PARIDA	JYOTIRMAYA SAHOO	
	BLAPL/1987/2024	MP		505/2024
42	D-BLAPL/6039/2024	BIBEKANANDA DIGAL	AMITAV TRIPATHY	
	BLAPL/1780/2024	MP		506/2024
43	D-BLAPL/11731/2024	RAMA CHANDRA BASTIA		
	BLAPL/3845/2024	MP		507/2024
44	D-BLAPL/13741/2024	SANAT NAIK	JUGALA KISHORE PANDA	
	BLAPL/4570/2024	MP		508/2024
45	D-BLAPL/419/2024	TUSAR @ JANMEJAY DHAL	BISHNU PRASAD PRADHAN	
	BLAPL/108/2024	MP		509/2024
46	D-BLAPL/6098/2024	BIKRAM BAGAL	SURYAKANTA DWIBEDI	
	BLAPL/1695/2024	MP		510/2024
47	D-BLAPL/12455/2024	HARENDRA YADAV	SURYAKANTA DWIBEDI	
	BLAPL/4074/2024	MP		511/2024
48	D-BLAPL/12622/2024	TINA @ SK. ABDUL AJIM	ASHOK JENA	
	BLAPL/4455/2024	MP		512/2024
49	D-BLAPL/14099/2024	PINTU PRADHAN	ASHOK SAHOO	
	BLAPL/ /	MP		513/2024
50	D-RSA/20879/2024	SRIDHAR SWAIN	NIROD KUMAR SAHU	
	RSA/ /	MP		554/2024
51	D-CMP/20792/2024	CHAITAN @ CHAITANYA JENA	RANJAN KUMAR ROUSTRAY	
	CMP/ /	MP		555/2024
52	D-CMP/680/2023	ASHOK KHATUA @ ASHOK KUMAR KHATUA	TUSAR KUMAR MISHRA	
	CMP/680/2023	MP		556/2024
53	D-CMP/20846/2024	DURGA CHARAN RANA	SWAYAMBHU MISHRA	
	CMP/ /	MP		557/2024
54	D-CMP/20850/2024	MANIBHADRA NAYAK	SAILESH DAS	
	CMP/ /	MP		558/2024
55	D-CMP/20859/2024	SAKUNTAL DAS @ KHUNITA	DEBASHIS NANDA	
	CMP/ /	MP		559/2024
56	D-CMP/20866/2024	TIKINA SAHU	BANSHIDHAR BAUG	
	CMP/ /	MP		560/2024
57	D-CMP/20870/2024	PRAMOTH KUMAR RATH	AKSHAYA KUMAR SAHOO	
	CMP/ /	MP		561/2024

58	D-CMP/20893/2024 CMP/ /	LAXMINARAYAN TRIPATHY MP	DWARIKA PRASAD MOHANTY	562/2024
59	D-CMP/20909/2024 CMP/ /	DHURUBAPADA DAS MP	DWARIKA PRASAD MOHANTY	563/2024
60	D-ABLAPL/10566/2024 ABLAPL/3773/2024	SANIA @ RAJAT KUMAR MALLICK MP		898/2024
61	D-ABLAPL/11526/2024 ABLAPL/4119/2024	PAPUNA @ SUNAKAR SAHOO MP		899/2024
62	D-ABLAPL/4428/2024 ABLAPL/2272/2024	SRUSTIDHAR BEHERA MP		900/2024
63	D-ABLAPL/7471/2024 ABLAPL/3009/2024	CHANDAN @ AJIT SETHI MP		901/2024
64	D-ABLAPL/10994/2024 ABLAPL/4015/2024	SK. USMAN MP		902/2024
65	D-ABLAPL/11927/2024 ABLAPL/4104/2024	ROHAN KHAN @ ABDUL NADEEM MP	MOHAMMED MUSTAQ ANSARI	903/2024
66	D-ABLAPL/9685/2024 ABLAPL/3461/2024	HIMANSU SEKHAR JENA @ PATI JENA MP		904/2024
67	D-ABLAPL/3709/2024 ABLAPL/1566/2024	UMAKANTA DAS MP		905/2024
68	D-ABLAPL/5247/2024 ABLAPL/2882/2024	PADMANABHA PADHAN MP		906/2024
69	D-ABLAPL/11558/2024 ABLAPL/4035/2024	SUBAL SAHOO @ SAHU MP		907/2024
70	D-ABLAPL/10927/2023 ABLAPL/10927/2023	KHUSHBOO TIWARI MP		908/2024
71	D-ABLAPL/12228/2022 ABLAPL/12228/2022	RAGHUNATH PANGI MP		909/2024
72	D-ABLAPL/5498/2019 ABLAPL/5498/2019	MANDAKINI BEHERA MP		910/2024
73	D-ABLAPL/11003/2024 ABLAPL/4114/2024	BHASKAR SAHOO MP		911/2024
74	D-ABLAPL/8709/2023 ABLAPL/8709/2023	CHANDRAMANI BAGARTY MP		912/2024
75	D-ABLAPL/5518/2024 ABLAPL/2073/2024	BHIMASEN SAHU MP		913/2024
76	D-ABLAPL/6226/2024 ABLAPL/2564/2024	BHIMASEN SAHU MP		914/2024
77	D-MACA/18150/2024 MACA/ /	NATIONAL INSURANCE CO.LTD., BBSR MP	MAHITOSH SINHA	983/2024
78	D-MACA/12603/2024 MACA/ /	D.M., M/S. SRIRAM INSURNCE CO. LTD. MP	ADAM ALI KHAN	984/2024
79	D-MACA/18992/2024 MACA/ /	NEW INDIA ASSURANCE CO. L.T.D MP	SOMNATH ROY	985/2024
80	D-MACA/18996/2024 MACA/ /	THE NEW INDIA ASSURANCE CO. L.T.D. MP	SOMNATH ROY	986/2024
81	D-MACA/19004/2024 MACA/ /	NEW INDIA ASSURANCE CO. L.T.D. MP	SOMNATH ROY	987/2024
82	D-MACA/20810/2024 MACA/ /	LAIBANI PATEL MP	BIRANCHI NARAYAN RATH	988/2024
83	D-MACA/20823/2024 MACA/ /	D.M, NEW INDIA ASSURANCE CO. L.T.D. MP	BIJOY DASMOHAPATRA	989/2024
84	D-MACA/20823/2024 MACA/ /	D.M, NEW INDIA ASSURANCE CO. L.T.D. MP	BIJOY DASMOHAPATRA	990/2024
85	D-CRLA/13938/2024 CRLA/ /	DILLIP BHOI @ DILLILP KUMAR BHOI MP	UDIT RANJAN JENA	1145/2024
86	D-CRLA/13938/2024 CRLA/ /	DILLIP BHOI @ DILLILP KUMAR BHOI MP	UDIT RANJAN JENA	1146/2024
87	D-CRLA/11730/2024 CRLA/393/2024	MOCHI NAYAK MP	AMITAV TRIPATHY	1147/2024
88	D-CRLA/13957/2024 CRLA/ /	GUNANIDHI MALLIK @ PATIA MP	AMIT PRASAD BOSE	1148/2024
89	D-CRLA/13957/2024	GUNANIDHI MALLIK @ PATIA	AMIT PRASAD BOSE	

	CRLA/ /	MP		1149/2024
90	D-CRLA/13977/2024 CRLA/455/2024	LALIT KUMAR MAHANTA MP	JUGALA KISHORE PANDA	1150/2024
91	D-CRLA/13977/2024 CRLA/455/2024	LALIT KUMAR MAHANTA MP	JUGALA KISHORE PANDA	1151/2024
92	D-CRLA/13992/2024 CRLA/ /	RAMAKANTA NATH MP	MOHAN KUMAR SAHU	1152/2024
93	D-CRLA/13992/2024 CRLA/ /	RAMAKANTA NATH MP	MOHAN KUMAR SAHU	1153/2024
94	D-CRLA/636/2014 CRLA/636/2014	HARI PENTHEI MP	M/S.BIJAYA KUMAR RAGADA	1154/2024
95	D-CRLA/14049/2024 CRLA/ /	BHARAT THAPA MP	DEEPALI MAHAPATRA	1155/2024
96	D-CRLA/14049/2024 CRLA/ /	BHARAT THAPA MP	DEEPALI MAHAPATRA	1156/2024
97	D-CRLA/14052/2024 CRLA/ /	NARASINGHA BEHERA MP	MRUGANKA MAULI PATNAIK	1157/2024
98	D-CRLA/14052/2024 CRLA/ /	NARASINGHA BEHERA MP	MRUGANKA MAULI PATNAIK	1158/2024
99	D-CRLA/14055/2024 CRLA/ /	JAGANNATH SAW MP	MRUGANKA MAULI PATNAIK	1159/2024
100	D-CRLA/14055/2024 CRLA/ /	JAGANNATH SAW MP	MRUGANKA MAULI PATNAIK	1160/2024
101	D-CRLA/14056/2024 CRLA/ /	HEMANTA THAPA MP	DEEPALI MAHAPATRA	1161/2024
102	D-CRLA/14056/2024 CRLA/ /	HEMANTA THAPA MP	DEEPALI MAHAPATRA	1162/2024
103	D-CRLA/14061/2024 CRLA/ /	ANGARA MAJHI MP	DEEPALI MAHAPATRA	1163/2024
104	D-CRLA/14061/2024 CRLA/ /	ANGARA MAJHI MP	DEEPALI MAHAPATRA	1164/2024
105	D-CRLA/10675/2024 CRLA/318/2024	CHIDANANDA BISWAL MP	DEVASHIS PANDA	1165/2024
106	D-CRLA/14065/2024 CRLA/ /	SADADIV MAJHI MP	DEEPALI MAHAPATRA	1166/2024
107	D-CRLA/14065/2024 CRLA/ /	SADADIV MAJHI MP	DEEPALI MAHAPATRA	1167/2024
108	D-CRLA/93/2022 CRLA/93/2022	SUBU@SUBHRANSU SEKHAR PATTNAIK MP	BIPLAB KUMAR DASH	1168/2024
109	D-CRLA/8596/2024 CRLA/257/2024	SALAPU JANI MP	MANAS KUMAR CHAND	1169/2024
110	D-CRLMC/10460/2024 CRLMC/1160/2024	KUMUD KANCHAN @ RINKI MP		1221/2024
111	D-CRLMC/13950/2024 CRLMC/ /	SK. MANTAZ @ SK. MUMTAZ MP	PUSPAMITRA MOHAPATRA	1222/2024
112	D-CRLMC/1662/2024 CRLMC/156/2024	SALILA DAS MP	RAMANI KANTA PATTANAIAK	1223/2024
113	D-CRLMC/13975/2024 CRLMC/ /	MUNA @ MONOHAR PATRA MP	RAJIV KUMAR MAHANTA	1224/2024
114	D-CRLMC/13976/2024 CRLMC/ /	GHASI @ SURESH KARUA MP	RAJIV KUMAR MAHANTA	1225/2024
115	D-CRLMC/13978/2024 CRLMC/ /	BABU@KUSHAL KAINTH MP	RAJIV KUMAR MAHANTA	1226/2024
116	D-CRLMC/13980/2024 CRLMC/ /	ANIL MAHAKUD MP	RAJIV KUMAR MAHANTA	1227/2024
117	D-CRLMC/13981/2024 CRLMC/ /	TITU @ SUNIL PATRA MP	RAJIV KUMAR MAHANTA	1228/2024
118	D-CRLMC/13986/2024 CRLMC/ /	DAKOJI JYOTI @ D.JYOTI MP	PRASANNA KUMAR MISHRA	1229/2024
119	D-CRLMC/14023/2024 CRLMC/ /	BIRAKISHORE PADHI MP	BINI MISHRA	1230/2024
120	D-CRLMC/14029/2024 CRLMC/ /	CHITTA RANJAN JENA MP	PRANAYANEE DASMOHAPATRA	1231/2024

121	D-CRLMC/14046/2024 CRLMC/ /	A. SIBAJI PRADHAN MP	JYOTIRMAYA SAHOO	1232/2024
122	D-CRLMC/10824/2024 CRLMC/1200/2024	SRIKANTA BAHINIPATI @ TUNA MP		1233/2024
123	D-CRLMC/14064/2024 CRLMC/ /	DAYALU SAHU MP	T. DHIREN KUMAR DORA	1234/2024
124	D-CRLMC/14071/2024 CRLMC/ /	PARAMANANDA BEHERA MP	GIRISH CHANDRA SAHU	1235/2024
125	D-CRLMC/3601/2023 CRLMC/3601/2023	DR.ANSHUMAN SAHOO MP	ASHWINI KUMAR DAS	1236/2024
126	D-CRLMC/14081/2024 CRLMC/ /	RABI MANDAL@RABIN MANDAL MP	TUKUNA KUMAR MISHRA	1237/2024
127	D-CRLMC/14093/2024 CRLMC/ /	MANAS RANJAN ROUT MP	PRAVASH CHANDRA JENA	1238/2024
128	D-CRLMC/14103/2024 CRLMC/ /	JAGAMOHAN PATRA MP	PRASANNA KUMAR PARHI	1239/2024
129	D-WA/20729/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	2894/2024
130	D-WA/20729/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	2895/2024
131	D-WA/20729/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	2896/2024
132	D-WA/20731/2024 WA/ /	TRANSPORT COMMISSIONER CUM CHAIRMAN MP	MANJAY KISHAN BALABANTRAY, A.G.A	2897/2024
133	D-WA/20731/2024 WA/ /	TRANSPORT COMMISSIONER CUM CHAIRMAN MP	MANJAY KISHAN BALABANTRAY, A.G.A	2898/2024
134	D-WA/20731/2024 WA/ /	TRANSPORT COMMISSIONER CUM CHAIRMAN MP	MANJAY KISHAN BALABANTRAY, A.G.A	2899/2024
135	D-WA/20735/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	2900/2024
136	D-WA/20735/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	2901/2024
137	D-WA/20735/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	2902/2024
138	D-WA/20739/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	2903/2024
139	D-WA/20739/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	2904/2024
140	D-WA/20739/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	2905/2024
141	D-WA/20742/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	2906/2024
142	D-WA/20742/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	2907/2024
143	D-WA/20742/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	2908/2024
144	D-WA/20751/2024 WA/ /	STATE OF ODISHA MP	HARMOHAN DHAL, A.G.A.	2909/2024
145	D-WA/20751/2024 WA/ /	STATE OF ODISHA MP	HARMOHAN DHAL, A.G.A.	2910/2024
146	D-WA/20751/2024 WA/ /	STATE OF ODISHA MP	HARMOHAN DHAL, A.G.A.	2911/2024
147	D-WA/20747/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	2912/2024
148	D-WA/20747/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	2913/2024
149	D-WA/20747/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	2914/2024
150	D-WA/20757/2024 WA/ /	STATE OF ODISHA MP	HARMOHAN DHAL, A.G.A.	2915/2024
151	D-WA/20757/2024 WA/ /	STATE OF ODISHA MP	HARMOHAN DHAL, A.G.A.	2916/2024
152	D-WA/20757/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	

	WA/ /	MP		2917/2024
153	D-WA/20768/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2918/2024
154	D-WA/20768/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2919/2024
155	D-WA/20768/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2920/2024
156	D-WA/20763/2024	STATE OF ODISHA	HARMOHAN DHAL,A.G.A	
	WA/ /	MP		2921/2024
157	D-WA/20763/2024	STATE OF ODISHA	HARMOHAN DHAL,A.G.A	
	WA/ /	MP		2922/2024
158	D-WA/20763/2024	STATE OF ODISHA	HARMOHAN DHAL,A.G.A	
	WA/ /	MP		2923/2024
159	D-WA/20772/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2924/2024
160	D-WA/20772/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2925/2024
161	D-WA/20772/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2926/2024
162	D-WA/20785/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2927/2024
163	D-WA/20785/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2928/2024
164	D-WA/20785/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	
	WA/ /	MP		2929/2024
165	D-WA/20787/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2930/2024
166	D-WA/20787/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2931/2024
167	D-WA/20787/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2932/2024
168	D-WA/20789/2024	UNION OF INDIA	GYANALOKA MOHANTY(SR.P.C)	
	WA/ /	MP		2933/2024
169	D-WA/20794/2024	SUSHAMA BAG	SUSHREE SENAPATI MOHAPATRA	
	WA/ /	MP		2934/2024
170	D-WA/20796/2024	KARTIKESWAR SAHU	BASUDEV BARIK	
	WA/ /	MP		2935/2024
171	D-WA/20799/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2936/2024
172	D-WA/20799/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2937/2024
173	D-WA/20799/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2938/2024
174	D-WA/20806/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2939/2024
175	D-WA/20806/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2940/2024
176	D-WA/20806/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2941/2024
177	D-WA/20825/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		2942/2024
178	D-WA/20825/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		2943/2024
179	D-WA/20825/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		2944/2024
180	D-WA/20828/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2945/2024
181	D-WA/20828/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2946/2024
182	D-WA/20828/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2947/2024
183	D-WA/17792/2024	PRASANTA KUMAR PADHI	BIBHUTI BHUSAN SWAIN	
	WA/ /	MP		2948/2024

184	D-WA/20834/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA,A.G.A	2949/2024
185	D-WA/20834/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA,A.G.A	2950/2024
186	D-WA/20835/2024 WA/ /	PRINCIPAL SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPTT.ODISHA MP		2951/2024
187	D-WA/20835/2024 WA/ /	PRINCIPAL SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPTT.ODISHA MP		2952/2024
188	D-WA/20836/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	2953/2024
189	D-WA/20836/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	2954/2024
190	D-WA/20861/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2955/2024
191	D-WA/20861/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2956/2024
192	D-WA/20861/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2957/2024
193	D-WA/20875/2024 WA/ /	NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA MP	RIBOR KUMAR SAHU	2958/2024
194	D-WA/20877/2024 WA/ /	STATE OF ODISHA MP	SAROJA KANTA SAMAL,A.G.A	2959/2024
195	D-WA/20877/2024 WA/ /	STATE OF ODISHA MP	SAROJA KANTA SAMAL,A.G.A	2960/2024
196	D-WA/20877/2024 WA/ /	STATE OF ODISHA MP	SAROJA KANTA SAMAL,A.G.A	2961/2024
197	D-WA/20885/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2962/2024
198	D-WA/20885/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2963/2024
199	D-WA/20885/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2964/2024
200	D-WA/20925/2024 WA/ /	M/S.MAA SARALA MEDICAL STORE MP	SOUMYA RANJAN MOHANTY	2965/2024
201	D-WA/20925/2024 WA/ /	M/S.MAA SARALA MEDICAL STORE MP	SOUMYA RANJAN MOHANTY	2966/2024
202	D-WA/20918/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2967/2024
203	D-WA/20918/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2968/2024
204	D-WA/20928/2024 WA/ /	M/S.SRI LAXMI MEDICAL STORE MP	SOUMYA RANJAN MOHANTY	2969/2024
205	D-WA/20918/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2970/2024
206	D-WA/20932/2024 WA/ /	M/S.JAYA GURU MEDICAL STORE MP	DEBASIS TRIPATHY	2971/2024
207	D-WA/20934/2024 WA/ /	M/S. SANJUM MEDICINE STORE MP	DEBASIS TRIPATHY	2972/2024
208	D-WP(C)/27799/2023 WP(C)/27799/2023	ROHITASWA EDUCATIONAL TRUST, CUTTACK MP		6363/2024
209	D-WP(C)/20730/2024 WP(C)/11749/2024	MAHESH CHANDRA DIKHIT MP	ALOK KUMAR PANDA	6364/2024
210	D-WP(C)/20732/2024 WP(C)/11774/2024	MAHESH CHANDRA DIKHIT MP	ALOK KUMAR PANDA	6365/2024
211	D-WP(C)/20740/2024 WP(C)/11756/2024	MAHESH CHANDRA DIKHIT MP	ALOK KUMAR PANDA	6366/2024
212	D-WP(C)/20741/2024 WP(C)/11759/2024	MAHESH CHANDRA DIKHIT MP	ALOK KUMAR PANDA	6367/2024
213	D-WP(C)/20745/2024 WP(C)/11768/2024	MAHESH CHANDRA DIKHIT MP	ALOK KUMAR PANDA	6368/2024
214	D-WP(C)/20752/2024 WP(C)/11625/2024	PRIYADARSINI NAYAK MP	BHABANI SANKAR TRIPATHY (1)	6369/2024
215	D-WP(C)/20766/2024	BIBHUTI KISHORE PRADHAN	SANGRAM KUMAR SINGH	

	WP(C)/ /	MP		6370/2024
216	D-WP(C)/20769/2024	PAWAN KUMAR PATRA	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		6371/2024
217	D-WP(C)/20774/2024	ELECTRICAL SEC. OFFICER TPWODL, SINDHEKANTAKUMARTRIPATHY		
	WP(C)/ /	MP		6372/2024
218	D-WP(C)/20777/2024	GB, BALASORE LAW COLLEGE, BALASORE	SAURAV TIBREWAL	
	WP(C)/11724/2024	MP		6373/2024
219	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT		
	WP(C)/2140/2020	MP		6374/2024
220	D-WP(C)/7904/2024	KUNAL CHANDRA DASH	AVIJIT MISHRA	
	WP(C)/3916/2024	MP		6376/2024
221	D-WP(C)/39468/2021	IPSITA DASH	DR.JITENDRA KUMAR LENKA, M/S AVIJIT MISHRA	
	WP(C)/39468/2021	MP		6377/2024
222	D-WP(C)/18327/2024	R.DAMAYANTI REDDY	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		6378/2024
223	D-WP(C)/14246/2024	PURNA CHANDRA KISHAN		
	WP(C)/9581/2024	MP		6379/2024
224	D-WP(C)/20784/2024	AYASAKANTA MOHANTY	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		6380/2024
225	D-WP(C)/12222/2022	AMIT SURI	MR.B.N.BHUYAN,SANJEEV UDGATA	
	WP(C)/12222/2022	MP		6381/2024
226	D-WP(C)/17278/2024	DILLIP KUMAR SAHOO	SAYED SHAHZEB ALI	
	WP(C)/ /	MP		6382/2024
227	D-WP(C)/15776/2024	KABITA SAHOO	SOUMYA RANJAN PANDA	
	WP(C)/9729/2024	MP		6383/2024
228	D-WP(C)/39399/2023	GOPAL BAGRI	BIRANCHI NARAYAN MOHANTY	
	WP(C)/39399/2023	MP		6384/2024
229	D-WP(C)/19297/2024	MANAS RANJAN PUROHIT		
	WP(C)/10893/2024	MP		6385/2024
230	D-WP(C)/5592/2019	UNION OF INDIA	M/S.AUROVINDA MOHANTY	
	WP(C)/5592/2019	MP		6386/2024
231	D-WP(C)/14616/2019	BIBHUTI BHUSAN DASH	M/S.AVIJIT MISHRA,MR.J.K.RATH	
	WP(C)/14616/2019	MP		6387/2024
232	D-WP(C)/20817/2024	PREMLAL MEHER	JIBAN RANJAN DASH	
	WP(C)/ /	MP		6388/2024
233	D-WP(C)/20819/2024	RATNAPRAVA NAYAK	SOUMYA MISHRA	
	WP(C)/11714/2024	MP		6389/2024
234	D-WP(C)/20820/2024	B.SAKUNTALA PATRA	NIRANJAN LENKA	
	WP(C)/ /	MP		6390/2024
235	D-WP(C)/20821/2024	CHINTAMANI JENA	SOUMYA MISHRA	
	WP(C)/11712/2024	MP		6391/2024
236	D-WP(C)/20824/2024	SACHIDANANDA SAHU	SOUMYA MISHRA	
	WP(C)/11717/2024	MP		6392/2024
237	D-WP(C)/20826/2024	NIRANJANA PRADHAN	NIHAL RATH	
	WP(C)/ /	MP		6393/2024
238	D-WP(C)/20829/2024	DHIRAJ LAL CHAWDA	SOUMYA MISHRA	
	WP(C)/11710/2024	MP		6394/2024
239	D-WP(C)/13554/2015	JYOSTNA RANI DHANEE	PRAVAT KUMAR MOHANTY	
	WP(C)/13554/2015	MP		6395/2024
240	D-WP(C)/20844/2024	M/S ANCHALIKA LABOUR CONTRACT COOPERATIVE SOCIETY	MOHANTSAMALPUR, BALASORE	
	WP(C)/ /	MP		6396/2024
241	D-WP(C)/3364/2024	CAPT. GOURI PRASAD BISWAL	MANOJA KUMAR KHUNTIA	
	WP(C)/1864/2024	MP		6397/2024
242	D-WP(C)/18576/2024	DEBASISH ROUT	BIGHNARAJ RATH	
	WP(C)/10454/2024	MP		6398/2024
243	D-WP(C)/20855/2024	M/S ANCHALIKA LABOUR CONTRACT COOPERATIVE SOCIETY	MOHANTSAMALPUR, BALASORE	
	WP(C)/ /	MP		6399/2024
244	D-WP(C)/20860/2024	MURALIDHAR SAHOO	SK. KALIM UDDIN	
	WP(C)/ /	MP		6400/2024
245	D-WP(C)/20863/2024	M/S ANCHALIKA LABOUR CONTRACT COOPERATIVE SOCIETY	MOHANTSAMALPUR, BALASORE	
	WP(C)/ /	MP		6401/2024
246	D-WP(C)/20864/2024	DHRUBA CHARAN BEHERA	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		6402/2024

247	D-WP(C)/20865/2024 WP(C)/ /	M/S ANCHALIKA LABOUR CONTRACT COOPERATIVE SOCIETY, SAMALPUR, BALASORE MP		6403/2024
248	D-WP(C)/20869/2024 WP(C)/ /	SANJAY KUMAR SETHY MP	SRIKAR KUMAR RATH	6404/2024
249	D-WP(C)/20871/2024 WP(C)/ /	PARSHURAM BARIK MP	SRIKAR KUMAR RATH	6405/2024
250	D-WP(C)/538/2024 WP(C)/183/2024	M/S SEVEN HILLS ESTATES LTD., PURI MP	ANIRUDH SANGANERIA	6406/2024
251	D-WP(C)/35087/2023 WP(C)/35087/2023	M/S. TRISHAKTI LABOUR AND MATERIAL SUPPLIERS, MARKUNGO MP		6407/2024
252	D-WP(C)/26940/2017 WP(C)/26940/2017	GOURAB PATTANAIK MP	M/S.ADITYA MISHRA	6408/2024
253	D-WP(C)/20878/2024 WP(C)/ /	JOGENDRA MALLIK MP	SAILESH DAS	6409/2024
254	D-WP(C)/20882/2024 WP(C)/ /	PRATIVA SAHOO MP	DURGESH NARAYAN RATH	6410/2024
255	D-WP(C)/20886/2024 WP(C)/ /	M/S BIJAYALAXMI PARIDA, BBSR, KHURDA MP	CHITRASEN PARIDA	6411/2024
256	D-WP(C)/8759/2024 WP(C)/8814/2024	CHINTADU HARINATH MP		6412/2024
257	D-WP(C)/20892/2024 WP(C)/ /	TAPASWINI ROUT MP	SASWATI MOHAPATRA	6413/2024
258	D-WP(C)/20899/2024 WP(C)/ /	M.SUDHARANI MP	SUKANTA KUMAR DALAI	6414/2024
259	D-WP(C)/20902/2024 WP(C)/ /	KUNAL PATRA MP	SUBHAM SHARMA	6415/2024
260	D-WP(C)/20903/2024 WP(C)/ /	M/S BANSAL INFRA PROJECTS PVT. LTD., BILBOHIA MP	CHANDRA NAYAK	6416/2024
261	D-WP(C)/38946/2023 WP(C)/38946/2023	ARABINDA RAY MP	ANJAN KUMAR BISWAL	6417/2024
262	D-WP(C)/20913/2024 WP(C)/ /	SHERIN BEGUM MP	BIDYADHAR PRADHAN	6418/2024
263	D-WP(C)/20920/2024 WP(C)/ /	NALINIPRAVA MOHANTY MP	MANOJ KUMAR MOHANTY	6419/2024
264	D-WP(C)/20944/2024 WP(C)/ /	NARASINGHA SAHU MP	TAPAS KUMAR ACHARYA	6420/2024
265	D-WP(C)/20947/2024 WP(C)/ /	M/S/. MUTHOOT FINCORP L.T.D. MP	ASIT KUMAR CHAUDHURY	6421/2024
266	D-WP(C)/20960/2024 WP(C)/ /	KESHABA MADELI MP	TRILOCHAN PANIGRAHI	6422/2024